

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **10.04.2024** THROUGH VIDEO CONFERENCE

**PRESENT: HON'BLE SHRI. JYOTI KUMAR TRIPATHI, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)**

IN THE MATTER OF : M.S.D Chandrasekar Raja
Vs
M/s Jayabharath Textiles Pvt Ltd & Anr

MAIN PETITION NUMBER : TCP/70/2016
(IA/MA) APPLICATION NUMBERS

IA(CA)/64(CHE)/2024

ORDER

Present: Mr. Muthuiah Thevar Rajapandian, the Valuer.

This application has been filed by the valuer vide order of this Tribunal dated 12.12.2023 in TCP/70/2016. The Applicant states that the production facility of the unit has been closed since 2003 and the last balance sheet is as on 31.03.2010.

It is also stated that the bank accounts are inoperative.

The Applicant confirms that the valuation report has been shared with the concerned parties. The same has also been recorded in the order dated 03.04.2024.

IA(CA)/64(CHE)/2024 is **disposed of**.

Let the valuation report be part of the main TCP/70/2016, which is coming up for hearing on 05.06.2024.

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[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

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[JYOTI KUMAR TRIPATHI]
MEMBER (JUDICIAL)